

Declaration of Assets and Liabilities

Year.....

I, Jivan Tyoti Kumari, son/daughter/wife of Let. Ashish Kumar
aged 38 years, belonging to Bihar vidhan Sabha, Patna
service and presently working as office attendant

give herein below the details of the assets (immovable, movable, bank balance, etc.) of myself, my spouse and dependants*:

A. Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Cash	8,000	—	—	—	—
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	Saving Account 30,000	—	—	—	—
(iii)	Bonds, Debentures and Shares in companies	F.D. 50,000	—	—	—	—
(iv)	Other financial Institutions, NSS, Postal Savings, LIC Policies, etc	LIC 80000/- Per Annum 25,000/-	SSY 1000/- Month	—	—	—
(v)	Motor Vehicles (details of make, etc.)	Bajaj Pulsar 150 Scooty	—	—	—	—
(vi)	Jewellery (give details of weight and value)	Gold 300gm Silver 250gm	—	—	—	—
(vii)	Other assets, such as values of claims / interests	Nil	—	—	—	—

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependant here means a person substantially dependent on the income of the employee.

Jivan Tyoti Kumari
10/02/2026

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B. Details of Immovable assets

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value	Nil	Nil	—	—	—
(ii)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value	Nil	Nil	—	—	—
(iii)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	Nil	Nil	—	—	—
(iv)	Houses / Apartments, etc. - Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	Nil	Nil	—	—	—
(v)	Others (such as interest in property)	Nil	Nil	—	—	—

(2) I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-

[Note : Please give separate details for each item]

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as on
(a)	(i) Loans from Banks		
	(ii) Loans from financial institutions	S.B.I. Bihar vidhan Mandal	1,55,000/=
	(iii) Government Dues: (a) dues to departments dealing with government accommodation	—	Nil
	(b) dues to departments dealing with supply of water	—	Nil
	(c) dues to departments dealing with supply of electricity	—	Nil

Jivan Jyoti Karmaci

	(d) dues to departments dealing with telephones	—	Nil
	(e) dues to departments dealing with government transport (including aircraft and helicopters)	—	Nil
	(f) Other dues, if any	—	Nil
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	PAN NO. - 1EWPK 7780K	Nil
	(ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]	—	Nil
	(iii) Sales Tax [Only in case of proprietary business]	—	Nil
	(iv) Property Tax	—	Nil

C. Personal Detail

GPF/CPF/PRAN No. :- PRAN-110175365708

Gender :- F (M/F)

Date of Birth :- 03051987 (DD/MM/YYYY)

Class/Group :- C (A/B/C)

Cadre :- Bihar vidhan Sabha Secretariat
(Full Name e.g. B.A.S.-Bihar Administrative Service,
B.S.S.- Bihar Secretariat Service etc.)

Home District :- Munger

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature .. *Pran Jyoti Kumari* ..

Name of Employee: ..

Designation: *Office Attendant* ..

Department: *Bihar vidhan Sabha Patna.*

Place: *Patna* ..

Date: *10/02/2026* ..

Note: Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.